NEW DELHI BENCH NEW DELHI

C. P. NO. 5/1997 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Faridabad Metal Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

16 3 Pradeep Aggarwal Counsel Resp No. 125 PC88male

Vivya Nagpal Counsel Resp No. 125 Wy

1. Sawath Kalia Advocate Patrice

2. Palash Agard Advocate Patrice

Advocate Palash

Advocate Patrice

Ld. counsels for the parties have drawn the attention of this Bench to the order dated 13.05.2016 passed by the Hon'ble High Court of Delhi, whereby the proceedings before this Bench have been stayed till the next date of hearing.

2. In view of the same, it would be appropriate to adjourn this matter sine die with liberty to the parties to revive it at appropriate stage

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial